

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †3283**  
ANSWERED ON 15.03.2018

**BEAUTIFICATION OF GANGA RIVER GHATS**

†3283. SHRI AJAY MISRA TENI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the funds allocated during the last three years for cleaning the Ganga river and beautification of its ghats;
- (b) the number of ghats beautified so far under the Riverfront Development Scheme in the country, State-wise; and
- (c) the number of drains and industrial plants identified and action taken against them for discharging waste materials in the Ganga river in each State of the country especially Uttar Pradesh?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & HUMAN RESOURCES DEVELOPMENT

(DR. SATYA PAL SINGH)

- (a) An amount of Rs. 3633.00 crore has been allocated during the last three years (2014-15 to 2016-17) for Cleaning the Ganga river and beautification of its ghats.
- (b) Under the Namami Gange programme, till date a total of 361 ghats have been sanctioned for construction and beautification (including the ghats sanctioned under National Ganga River Basin Authority programme) and out of these 228 ghats have been completed and rest are under various stages of construction. State-wise details are as under: -

S. No.	State	No. of Ghats Sanctioned	No. completed
1	Uttarakhand	23	2
2	Uttar Pradesh	88	20
3	Bihar	34	16
4	Jharkhand	12	1
5	West Bengal	204	189
<b>TOTAL</b>		<b>361</b>	<b>228</b>

(c) 154 Priority Drains and 1109 Grossly Polluting Industries (GPIs) have been identified as per state-wise details given below:

**Priority Drains discharging into main stem of River Ganga**

<b>State/ Phase/Segment</b>	<b>No. of priority drains</b>	<b>No. of Grossly Polluting Industries (GPIs)</b>
<b>Uttarakhand</b>	12	68
<b>Uttar Pradesh</b>	59	955
<b>Bihar</b>	22	40
<b>Jharkhand</b>	2	0
<b>West Bengal</b>	59	46
<b>Total</b>	<b>154</b>	<b>1109</b>

The Government has taken following measures for pollution abatement in river Ganga.

- (i) Surprise inspection of Grossly Polluting Industries (GPIs) is carried out for compliance verification of the stipulated environmental norms. 1109 GPIs have been identified on main stem of river Ganga and its tributaries. Out of 1109 GPIs inspected, 538 were found to be non-complying, out of which 358 have been issued closure directions and 180 have been issued show cause notices.
- (ii) Implementation of water conservation measures in key industrial sectors namely Distillery, Pulp & Paper, Sugar, Textile and Tannery.
- (iii) Installation of Online Continuous Effluent Monitoring System (OCEMS) has been initiated for assessment of effluent quality and compliance status. Out of 1109 GPIs, OCEMS connectivity has been established in 753 out of 1109 GPIs.
- (iv) Establishment/Upgradation of Sewage treatment Plants and Common Effluent Treatment Plants (CETPs) for the towns located on Ganga main stem and its tributaries. The estimated sewage generation of Ganga front towns as per year 2035 is 3603 MLD and capacity of existing STPs is 1584 MLD. 100 sewerage infrastructure projects have been sanctioned, out of which 20 have been completed and remaining projects are in different stages of execution which will lead to capacity addition of 1607 MLD.
- (v) With respect to industrial effluents, consent management for compliance of standards is being enforced by State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) to improve the water quality of the rivers.